

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF APRIL, 2024

In view of the request received from Sh. Nishant Garg, Ld. ACMM-02, the duty roster bearing no No.2481-2511-D/ CMM/RADC/DR/2024, dated 04.04.2024 for the month of April, 2024 is hereby modified as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
1.	Ms. Divya Malhotra, Ld. ACMM-01	18.04.2024	Sh.Nishant Garg, Ld. ACMM-02

Rest of the conditions shall remain unchanged.

11:05 A.M

2842-2862-D

Order No. _____ CMM/RADC/DR/2024



[Signature]

(Sonam Singh-1)
Chief Metropolitan Magistrate
Rouse Avenue District Courts
New Delhi

Dated *18/4/24*

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
4. The CMM/ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Sector, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

[Signature]

Chief Metropolitan Magistrate
Rouse Avenue District Courts
New Delhi